

**IN THE HIGH COURT OF JUDICATURE OF BOMBAY
BENCH AT AURANGABAD**

FOLLOWING MATTERS ARE REFERED TO THE ADVOCATE FOR REMOVING OF OFFICE
OBJECTIONS WITHIN 14 DAYS FROM THE DATE OF NOTIFICATION

PUBLISHING DATE : 07/07/2025

SR.NO.	CASE NO.	PETITIONER ADV.	RESPONDENT ADV.	REMARKS
1	APPLN/4912/2024	RAUT ASHOK DINKAR	COPY SERVED ON P. P.	
2	CRPIL/1/2025	JADHAV SATEJ S	COPY SERVED ON PP	
3	APEAL/421/2025	MADDE SHRIKANT B	COPY SERVED ON PP	
4	WP/608/2025	UNDRE VIKRAM SHIVAJI	COPY SERVED ON PP	
5	WP/619/2025	Jadhav Yogesh H.	COPY NOT SERVED ON PP	
6	WP/634/2025	FAROOQUI KAMALODDIN NURUDDIN	COPY SERVED ON PP	
7	WP/662/2025	DHAGE BABASAHEB V.	COPY SERVED TO PP	
8	WP/679/2025	Dharurkar Chaitanya V		
9	WP/682/2025	JADHAV SATEJ S		
10	WP/684/2025	Narwade Narayan B.	COPY SERVED TO PP	
11	WP/687/2025	Kotkar Sanjay D.	COPY NOT SERVED TO PP	
12	WP/757/2025	Tiwari Suraj P.	COPY SERVED ON PP	
13	WP/762/2025	Thorat Nanabhau R	COPY SERVED ON PP	
14	WP/794/2025	HARSHAL PRAKASH RANDHIR	COPY NOT SERVED ON PP	
15	WP/828/2025	PATWARDHAN ROHIT PRASHANT	COPY SERVED TO PP	
16	WP/838/2025	Jadhav N. L.	COPY SERVED ON PP	
17	WP/842/2025	Chavan Umakant Pandit	COPY SERVED ON PP	
18	WP/852/2025	MD ASIF IQBAL SIDDIQUI M.T.	COPY SERVED ON PP	
19	WP/855/2025	TALEKAR AND ASSOCIATES	COPY SERVED ON PP	
20	WP/856/2025	GUNALE VISHWAMBER DIGAMBERRAO	COPY SERVED ON PP	

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21	WP/857/2025	Barlota Ambar S.	COPY NOT SERVED ON PP	
22	WP/864/2025	AUTE JANABAI SONAJI	COPY SERVED TO PP	
23	WP/865/2025	DESHPANDE CHAITANYA CHANDRAKAN		
24	WP/867/2025	Kiran P. Rathod	COPY SERVED ON PP	
25	WP/879/2025	SALVE SUNIL VISHNU	COPY SERVED TO PP	
26	APPLN/1663/2025	Vijay B. Jagtap	COPY SERVED ON PP	
27	APPLN/1671/2025	Shinde Namdev Shatrughan	COPY NOT SERVED ON PP	
28	APPLN/1705/2025	Prashant Prabhakar Giri	COPY SERVED ON PP	
29	APPLN/1715/2025	SAVALE AMIT S	COPY NOT SERVED ON PP	
30	APPLN/1717/2025	MORE ABHIJIT S.	COPY SERVED ON PP	
31	APPLN/1719/2025	Thorat Nanabhau R	COPY SERVED ON PP	
32	APPLN/1738/2025	Magre Sunil G	COPY SERVED ON PP	
33	APPLN/1835/2025	Mali Amol Sudam	COPY NOT SERVED ON PP	
34	APPLN/1836/2025	Mali Amol Sudam	COPY NOT SERVED ON PP	
35	APPLN/1842/2025	Mali Amol Sudam	COPY NOT SERVED ON PP	
36	APPLN/1843/2025	Mali Amol Sudam	COPY NOT SERVED ON PP	
37	APPLN/1876/2025	BHOKARIKAR MADHAV M.	COPY NOT SERVED TO PP	
38	APPLN/1892/2025	BHALE VIKAS S	COPY SERVED TO PP	

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39	APPLN/1916/2025	AVHAD ABHIJEET PADMAKAR	COPY SERVED TO PP	
40	APPLN/1917/2025	Jadhav Yogesh H.	COPY SERVED TO PP	
41	APPLN/1928/2025	MAHESH P. KALE	COPY SERVED TO PP	
42	APPLN/1953/2025	INGOLE GOVIND RANGRAO	COPY SERVED TO PP	
43	APPLN/1970/2025	Mali Amol Sudam	COPY NOT SERVED ON PP	
44	APPLN/1976/2025	Dhore Akshay Raosaheb	COPY SERVED ON PP	
45	APPLN/1980/2025	RUPESHKUMAR C. BORA	COPY NOT SERVED TO PP	
46	APPLN/1981/2025	HARSHAL PRAKASH RANDHIR	COPY NOT SERVED ON PP	
47	APPLN/1985/2025	Kanawade Ajay T.	COPY NOT SERVED ON PP	
48	APPLN/1986/2025	BHUSHAN VIJAY VIRDHE	COPY SERVED TO PP	
49	APPLN/1988/2025	REDDY AJINKYA	COPY NOT SERVED TO PP	
50	APPLN/2015/2025	Quadri Tabrezuddin Rahimuddin	COPY SERVED TO PP	
51	APPLN/2018/2025	Kalyane Madhav Nivruttee	COPY SERVED TO PP	
52	APPLN/2019/2025	Thombre S.S.	COPY SERVED ON PP	
53	APPLN/2020/2025	Thombre S.S.		
54	APPLN/2022/2025	Dhore Akshay Raosaheb	COPY SERVED TO PP.	
55	APPLN/2043/2025	Kiran P. Rathod	COPY SERVED ON PP	
56	APPLN/2052/2025	Pawar Dnyaneshwar Babasaheb	COPY SERVED ON PP	
57	APPLN/2085/2025	Z. H. Farooqui	COPY SERVED TO PP	
58	APPLN/2103/2025	Katneshwarkar S.P.	COPY SERVED ON PP	

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59	APPLN/2123/2025	SHAIKH ATHAR KADAR	COPY NOT SERVED ON PP	
60	APPLN/2131/2025	SOLANKE SHARAD S.	COPY SERVED TO PP	
61	APPLN/2132/2025	SOLANKE SHARAD S.	COPY SERVED ON PP	
62	APPLN/2133/2025	Mohammad Waseemullah Ahmedulla	COPY SERVED ON PP	
63	APPLN/2143/2025	DESHMUKH MOHIT R.	COPY SERVED TO PP	
64	APPLN/2153/2025	MOHD SHAREF LATIF	COPY SERVED TO PP	
65	APPLN/2163/2025	Syed G R	COPY SERVED ON PP	
66	APPLN/2164/2025	Adhav Dadasaheb Raosaheb	COPY SERVED ON PP	
67	APPLN/2169/2025	SAVANT VILAS P	COPY SERVED TO PP	
68	APPLN/2170/2025	DESHMUKH WASIM AHMED A	COPY SERVED TO PP	
69	APPLN/2179/2025	MAHESH P. KALE	COPY SERVED TO PP	
70	APPLN/2181/2025	REDDY AJINKYA	COPY NOT SERVED TO PP	
71	APPLN/2182/2025	SOLANKE SHARAD S.	COPY SERVED ON PP	
72	APPLN/2183/2025	NAIK SARVESH JAIPAL	COPY SERVED TO PP	
73	APPLN/2197/2025	SOLANKE SHARAD S.	COPY SERVED ON PP	
74	APPLN/2198/2025	Dr. Pedgaonkar Anagha N.	COPY SERVED ON PP	
75	APPLN/2203/2025	WANKHEDE RAVINDRA B.	COPY SERVED TO PP	
76	APPLN/2212/2025	Jagtap Akash Tukaram	COPY SERVED TO PP	
77	APPLN/2233/2025	Sonavane Narendra D.	COPY NOT SERVED TO PP	
78	APPLN/2234/2025	REDDY AJINKYA	COPY NOT SERVED TO PP	
79	APPLN/2235/2025	TEKWAD SHIVANAND DATTATRAY	COPY SERVED TO PP	

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80	APPLN/2236/2025	Lomte Arun S.	COPY NOT SERVED TO PP	
81	APPLN/2239/2025	PATIL VIJAY BHALERAO	COPY SERVED TO PP	
82	APPLN/2245/2025	ANDHALE SANDIP RAMNATH	COPY SERVED ON PP	
83	APPLN/2251/2025	Virdhe Bhushan V.	COPY SERVED ON PP	
84	APPLN/2253/2025	KULKARNI SUNIKET ANIL	COPY NOT SERVED ON PP	
85	APPLN/2254/2025	Thombre S.S.	COPY SERVED TO PP	
86	APPLN/2256/2025	Thole Vinod I.	COPY NOT SERVED TO PP	
87	APPLN/2265/2025	SONWANE SACHIN P.	COPY SERVED ON PP	
88	APPLN/2269/2025	Chondhekar Balaji S.	COPY SERVED TO PP	
89	APPLN/2270/2025	SHUBHAM KAHITE	COPY NOT SERVED ON PP	
90	APPLN/2271/2025	Jadhav Yogesh H.	COPY SERVED ON PP	
91	APPLN/2272/2025	GHUGE GOVIND V.	COPY SERVED ON PP	
92	APPLN/2273/2025	ASHTEKAR RAVIPRASAD K.	COPY SERVED TO PP	
93	APPLN/2274/2025	CHALIKWAR SHASHIKANT TUKARAM	COPY SERVED TO PP	
94	APPLN/2276/2025	BAGAL SURAJ R.	COPY SERVED ON PP	
95	APPLN/2280/2025	BAGAL SURAJ R.	COPY SERVED ON PP	
96	APPLN/2281/2025	REDDY AVINASH M	COPY SERVED TO PP	
97	APPLN/2282/2025	Shaikh Sohail Subhedar	COPY NOT SERVED TO PP	
98.	ALPST/3655/2025	Yuvraj S. Choudhari		

Sd/-
Clerk

Sd/-
ASO

Sd/-
S.O

Sd/-
Assist. Registrar

Clerk

Asstt. S.O.

Section Officer

Assistant Registrar